

Acc. No. 2525  
Date 01.12.20

**THE**  
**PARLIAMENTARY DEBATES**  
**(Part II—Proceedings other than Questions and Answers)**  
**OFFICIAL REPORT**

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**HOUSE OF THE PEOPLE**

*Tuesday, 2nd March, 1954.*

*The House met at Two of the Clock*

[*MR. SPEAKER in the Chair*]  
**QUESTIONS AND ANSWERS**

*(See Part I)*

3-2 P.M.

**MESSAGE FROM THE PRESIDENT**

**Mr. Speaker:** I have received the following message from the President:

"I have received with great satisfaction the expression of thanks by the Members of the House of the People for the address I delivered to both the Houses of Parliament assembled together on the 15th February, 1954."

**MESSAGES FROM THE COUNCIL OF STATES**

**Secretary:** Sir, I have to report the following two messages received from the Secretary of the Council of States:

(i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to inform the House of the People that the Council of States, at its sitting held on the 27th February, 1954, agreed without any amendment to the Government of Part C States (Amendment) Bill, 1953, which was passed by the House of the People at its

sitting held on the 23rd February, 1954."

(ii) "In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to return herewith the following Bills, which were passed by the House of the People at its sitting held on the 24th February, 1954 and transmitted to the Council of States for its recommendations and to state that the Council has no recommendations to make to the House of the People in regard to the said Bills:

1. The Appropriation Bill, 1954.
2. The Patiala and East Punjab States Union Appropriation Bill, 1954."

**BUSINESS OF THE HOUSE**

**Mr. Speaker:** We will now proceed with the general discussion on the Railway Budget. As regards the discussion on the report of the Industrial Finance Corporation Enquiry Committee, to be taken up at five o'clock. I presume all Members who wanted copies of the report of the Committee have received those copies.

**Some Hon. Members:** No Sir.

**Some Hon. Members:** Yes Sir.

**Mr. Speaker:** I am not clear as to whether it is 'yes' or 'no'.

**Some Hon. Members:** No Sir.

749 P.S.D.

**Mr. Speaker:** I understand that an announcement was made in the House yesterday and notice was put up on the Notice Board. May I know how many Members really called at the Notice Office and did not get copies?

**Several Hon. Members** rose—

**Shri Radhelal Vyas (Ujjain):** As soon as the announcement was made, I had been to the Notice Office. Before some of us went there, copies had already been distributed to some of the Members. Not a single copy was available there.

**श्री रघुनाथ सिंह (जिला बनारस—  
मध्य):** वहाँ कुल तीस कापी थीं।

**Mr. Speaker:** The only course is further supply of copies if possible.

**Several Hon. Members:** Yes.

**The Deputy Minister of Finance (Shri A. C. Guha):** We have supplied sixty copies: 40 copies to the Notice Office and 20 and previously five to the Library. In all, we have placed 65 copies at the disposal of the Members.

**Some Hon. Members:** Out of 500.

**Mr. Speaker:** Order, order. How many more copies can he spare?

**Shri A. C. Guha:** Yesterday, your direction was that we need not supply copies to all the Members and that some copies may be supplied. It is only a two-hour debate. At the most ten or twelve Members can take part in the debate.

**Shri Bansal (Jhajjar-Rewari):** May I suggest, Sir,...

**Mr. Speaker:** Order, order. Let us not take time on this and reduce the time for the discussion on the Budget. Is it possible to have more copies? How many more copies can he spare?

**Shri A. C. Guha:** I think some more copies can be made available. How many copies will be required?

**Mr. Speaker:** It is not a question of two-hours or one-hour debate. Which ever hon. Member wants to speak even for five minutes, he must have a copy

of the report. If it is not very inconvenient let us have the debate postponed till day after tomorrow. In the meanwhile copies may be supplied today.

**Several Hon. Members:** Yes.

**Shri A. C. Guha:** How many copies would you like, Sir, to be made available?

**Several Hon. Members:** To all Members.

**Mr. Speaker:** To as many Members as want the copies. It is very difficult to say how many. That means, now if this discussion goes off till day after tomorrow, another question arises which was raised by the hon. Member Shri Ramachandra Reddi, as to whether there would be any extension of time for the General Discussion on the Railway Budget.

**Some Hon. Members:** A day more.

**Mr. Speaker:** It is not a question of one day more at all. There is no time. Members have to take an overall picture of the business before the House till the end of the session and adjust within that time. There are so many ways. Would it be possible to spare the question-hour by dropping the questions?

**Several Hon. Members:** No, no.

**Mr. Speaker:** Then, we may go on for some time, say, half an hour more.

**Shri H. N. Mukerjee (Calcutta North-East):** May I make a suggestion, Sir? On Friday, we have 2½ hours for non-official work. On this day, we may do without what is put there in the programme and we can have this discussion instead.

**Mr. Speaker:** Instead of non-official business?

**Shri H. N. Mukerjee:** Yes.

**Mr. Speaker:** If the Members are agreeable, I have no objection. The List of Business has been circulated. If the Members whose business is put up there are agreeable, we may proceed that way.

**Some Hon. Members:** We may take a decision day after tomorrow.

**Mr. Speaker:** The difficulty is that if the decision is postponed till day after tomorrow, we shall not be able to have one hour by dropping the questions. That is why I put up the suggestion today.

**Shri K. K. Basu (Diamond Harbour):** The Minister's reply can go to the next day.

**Mr. Speaker:** It comes to prolongation of the whole programme.

**Shri K. K. Basu:** In the mean time, Leaders of Groups may meet and discuss and come to some arrangement.

**Mr. Speaker:** We will go on. Otherwise, Members will have no time. We cannot hold it up indefinitely.

**Shri A. C. Guha:** Then, Sir, the discussion on the IFC Report is postponed till the 4th?

**Mr. Speaker:** I have no objection.

**Shri A. C. Guha:** What am I to understand from the discussion? If I am to supply copies now, I am ready if you so wish. We can have the discussion even today. If you want it to be postponed to the 4th, I have no objection.

**Mr. Speaker:** My idea in taking up this question at this stage and suggesting postponement till day after tomorrow was to see whether we can take advantage of the question-hour and get one hour more. But, as the hon. Members do not want it, they may have the discussion today even. I do not mind.

**Shri Ramachandra Reddi (Nellore):** May I also point out that the views of the Board of Directors of the Industrial Finance Corporation have also been published by the Government of India. Copies of this have not been circulated among the Members. At least a few copies of this might be supplied.

**Mr. Speaker:** That is a new request which the hon. Minister might consider. Anyway, we are not having the

discussion today. It might go on on the 4th now.

**Shri A. C. Guha:** There is another difficulty I would like to bring to your notice. I think we have given about 40 or 50 copies to the Notice Office. How many more copies would you direct me to supply?

**Mr. Speaker:** I think the best course would be for Members who want copies to have a request for a copy made in the Notice Office. Their names will be registered, say up to 4 o'clock, and as many copies as are requisitioned will be supplied. That will be the only solution.

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#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### PRESENTATION OF THIRD REPORT

**Shri M. A. Ayyangar (Tirupati):** I beg to present the third Report of the Committee on Private Members' Bills and Resolutions.

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#### RAILWAY BUDGET

**Kumari Annie Mascarene (Trivandrum):** Yesterday I was referring to the condition of the Railway Department at the time the Congress took up the administration.

[MR. DEPUTY-SPEAKER *in the Chair*]

I was pointing out how the Railway Department presented a complicated problem and how the Congress administration had handled it, how the integration of the States and the partition of the assets and liabilities had affected the Railway system and how the Congress had handled the situation in such a way that today we have got a regular well-organised Railway system. Be it said to the credit of the late lamented Shri Gopaldaswami Ayyangar that he manned it during strenuous times and got over the difficulties and laid the foundations of a Railway system which would have done honour to the most advanced and highly developed countries in the world. Thus far and no farther.